

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 202 of 2017 (SZ)

Applicant(s)

M/s. Ramana Iyyanar Mines and Minerals Rep. By its Partner N. Elango East Thiyagaraja Polytechnic Kachakannoor (PO) Salem 636 005

Vs.

Respondent(s)

The Secretary, Ministry of Environment, Forests, Climate Change, Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003 and 3 others.

Legal Practitioners for Applicant(s)

M/s V. Suthakar

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1, R2
M/s E. Manoharan for R3 & R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.07.2018 Applicant & counsel not present. No representation for respondents. For appearance of both & reply of R1, R3 and R4 call on 02.08.2018. (Tmt. Meena Satheesh) Registrar